

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

O.A. No. 101 OF 2022

Green Society Costal Corridor

Redg No. 116/2021, C/o. Sri Dhanvi Weigh Bridge
Cbintavaram Village, Chillakur_ Mandal
SPSR Nellore District, Represented by its President
B. Mandan Kumar Reddy, S/o. Chandra Reddy
Ph: 8074517494, Email: greensocietynlr@gmail.com.

.... Applicant

VS

1. The Ministry of Environment, Forest and Climate Change

Indira Paryavaran Bhawan
Jorbagh Road New Delhi- 110 003
Represented by its Director
Ph No. 01 1-24695132, Email: mefcc@gov.in

2. Inspector General of Forests

Ministry of Environment, Forest and Climate Change
Integrated Regional Office, Vijayawada Green House
Gopalareddy Road, Vijayawada - 520010, Andhra Pradesh
Ph No. 0866-2419787, Email: iro.vijayawada-mefcc@gov.in

3. State Level Environmental Impact Assessment Authority

Andhra Pradesh (SEIAA-AP), Ministry of Environment, Forest & Climate
Change, D. No. No. 26-14 D/2 Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamavari Street, Kasturibaipet, Vijayawada-520010 Represented by its
Member Secretary
Ph. No. 0863-2444438, Email: splcs_efst@ap.gov.in

4. The Andhra Pradesh Pollution Control Board

D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Holel Centre, Chalamalavari Street,
Kasturibaipet, Vijayawada - 520 010
Represented by its Member Secretary
Ph No. 0866-2463204, Email: membersecy@appcb.gov.in

5. The Environmental Engineer, Regional Office
Andhra Pradesh Pollution Control Board
Nellore, SPSR Nellore District
Ph No. 9866776736, Email: pcbronlr@gmail.com
6. The Controller General, Indian Bureau of Mines
2nd Floor, Indira Bhavan, Civil Lines
Nagpur-440001, Maharastra
Ph no. 7122560041, Email: Cg@ibm.gov.in
7. The Director General of Mines Safety
DGMS Head Office, Sardar Patel Nagar
Dhanbad, Jarkhand-826001
Ph No. 0326-2221000, Email: dg@dgms.gov.in
8. The Director of Mines and Geology
Sri Anjaneya Towers, D.No. 7-104, B-Block
5th & 6th Floors, Vijayawada
Ibrahimpattanam, Andhra Pradesh 521456
Ph No. 0863-2442113, Email: admin@apmines.gov.in
9. The Assistant Director of Mines & Geology
2nd Street, Vikram Nagar, Nellore-524 004.
Ph No: 91006 88837, Email: admgnlr1@gmail.com
10. The Director General of Vigilance and Enforcement
Andhra Pradesh, 3rd Floor, NTR Administrative Block
Pandit Nehru Bus Station, Vijayawada-520002
Ph No.
11. Sri S. Krishna Reddy, S/o. Parasurami Reddy
Age 60 years, Occ: Business
H. No. 4/1/26, Naidupet
Tirupati District, Andhra Pradesh-524412
Ph No. 9848487411, Email: chandraminerals48@gmail.com
12. Sri Y. Janaki Rami Reddy, S/o-. Subba Rami Reddy
Age 70 years, Occ: Business
Varagali Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524101
Ph No. 998900400, Email: saranreddy99@gmail.com

13. Sri D. Vinay Kumar Reddy, S/o. Srinivasulu Reddy
Age 45 years, Occ: Business
Ballavolu Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524101
Ph No. 9441847833, Email: duvvuruvinayreddy5@gmail.com

14. M/s. Shree Vamana Enterprises
4/47, Canara Bank Building
Chintavaram Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524412
Represented by its proprietor Mr. Mohan Kartik, S/o. Mohan
Ph No. 8500906555, Email: kartheekece.vlr@gmail.com

15. M/s. Vamana Future Gen Private Limited
4/47, Canara Bank Building
Chintavaram Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524412
Represented by its Managing Director Mr. Mohan Kartik, S/o. Mohan Ph No.
8500906555, Email: kartheekece.vlr@gmail.com

.... Respondents

MEMO FILLED BY THE 11th RESPONDENT

1. The present memo is being filed in compliance with the directions issued by this Hon'ble Tribunal vide order dated 24.04.2025 in OA No.100 of 2022 (Green Coastal Society Corridor, Nellore District vs The MOEF & CC and others).
2. It is respectfully submitted that, pursuant to the order dated 24.04.2025, this Hon'ble Tribunal imposed a cost of Rs.20,000/- on the 14th Respondent, to be paid to the Andhra Pradesh Pollution Control Board.
3. In compliance with the said direction, a Demand Draft bearing Nos. 493807 dated 06.06.2025 was drawn for an amount of Rs.20,000/-, payable to the Andhra Pradesh Pollution Control Board.
4. It is submitted that the aforesaid Demand Draft was dispatched to the Andhra Pradesh Pollution Control Board through Registered Post on 09.06.2025.
5. Though the online tracking portal of India Post still indicates the article as "out for delivery," a complaint was lodged with the postal department in this regard.

Subsequently, an official email was received from India Post confirming that the said article was in fact delivered to the Andhra Pradesh Pollution Control Board on 13.06.2025.

6. A copy of the Demand Draft along with the delivery acknowledgment email received from India Post is annexed herewith for the kind perusal of this Hon'ble Tribunal

In light of above it is most humbly prayed that this Hon'ble Tribunal maybe pleased to take the present memo on record and thus render justice.

Dated at Chennai on this the 19th day of June, 2025



COUNSEL FOR 11th RESPONDENT

FROM

Ukkash F, Advocate,
F2, A Block, Swagath Apartments,
No.44, RS Sridhar Salai, kotturpuram , Chennai - 85

To

Member Secretary,
Andhra Pradesh Pollution Control Board,
D.No.33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamavari Street Kasturibaipet, Vijayawada –
520010.

Subject: Submission of Demand Draft towards Cost Imposed in Compliance with the order passed by the National Green Tribunal in the matter of Green Coastal Society Corridor, Nellore District vs The MOEF & CC, Rep by its Director, New Delhi and Ors.

Dear Sir/Madam,

I am writing on behalf of my client, the 11th Respondent, in compliance with the direction issued by the Hon'ble National Green Tribunal in the matter of Green Coastal Society Corridor, Nellore District vs The MOEF & CC, Rep by its Director, New Delhi and Ors. OA No. 100 of 2022. Pursuant to the order dated 24.04.2025, a cost of ₹ 20000 has been imposed on my client for the delay in filing the counter affidavit.

As directed, I am enclosing herewith a Demand Draft bearing No. 493807, dated 06.06.2025, drawn on Indian Overseas Bank, for the amount of ₹ 20000, payable to the Andhra Pradesh Pollution Control Board.

I request you to kindly acknowledge receipt of the enclosed Demand Draft and confirm compliance with the National Green Tribunal order.

Thank you for your kind attention to this matter. Yours

faithfully,

S. V. F.

FOR: -

Ukkash.F
Counsel for 11th Respondent
Ph- 8072799423

Enclosures:

1. Demand Draft bearing No. 493807 Drawn in the Indian Overseas Bank.
2. Copy of the order dated 24.04.2025 passed by the National Green Tribunal.



NO PAYEE ONLY

भारतीय अंतर्राष्ट्रीय बैंक
Indian Overseas Bank
BESANT NAGGAR - 0258-0-7

DD No. **154938072**

केवल तीन महीने के लिए वैध VALID FOR THREE MONTHS ONLY
D 0 6/10M 6 2Y0Y2 5

प्राप्त करने वाले

On Demand pay **BOARD*******
Twenty Thousand only

को या उसके आदेश पर
Or Order

रुपये

ग्राहक मूल्य के बदले अदा करें
for value received

BESANT NAGGAR 0258
*****20,000-00

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प्रेषणकर्ता
Remitted by **ANIRUDH A SRIRAM**
सेवा में **भारतीय अंतर्राष्ट्रीय बैंक**
To **CHENNAI CCO**
Indian Overseas Bank



Kanabi Malvi
K-1427

प्राधिकृत हस्ताक्षरकर्ता AUTHORIZED SIGNATORIES

कोड नं.
Coda No.

ई.सी. टाइप
E.C.Type

जांच डिजिट
Check Digit

नं. रं. में S.S.No.

नं. रं. में S.S.No.

नं. रं. में S.S.No.

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To: Member's Secretary,
Andhra Pradesh Pollution
Control Board
D.No. 33-26-14 D/2, Near
Sunrise Hospital,
Pashpa Hotel Centre,
Chandrabagan^{war} Street Kothurkuppit,
Vijayawada - 520010

RII

UKKASH F,
3/477, Jayalakshmi Nagar,
Moulivakkam,
Chennai-600125
Ph-7358197459

PROOF OF DELIVERY



4 Date Mailed 5 Time Mailed 20 Office of Origin
 Year Month Day Hours Minutes

Item No. **IN**
 27 Name of the person taking delivery of the item

CUSTOMS Declaration

21 Description of contents Applicable for International EMS Speed Post Only

29 Signature

22 Gift Sample of merchandise 23 Value 24 Value Rs. 25 Weight Kg 26 Date of delivery Year Month Day 30 Time of delivery Hours Minutes

SENDER

ADDRESSEE

12 Name and address of sender
 Vinodh F, 3/47, Jyothakshmi Nagar, Madhavaram, Chennai - 600125 Ph - 7358197459

13 Name and address of addressee
 Narayan Srinivasan, Andhra Pradesh, Nellore District, P. No. 33-26-14, 10/24 West, Suresh Nagar, Chidambaram

14 PIN Code 600125

15 PIN Code 520010

Handwritten signature/initials

Item No.09:-

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

[Through Physical Hearing (Hybrid Option)]

Original Application No. 101 of 2022 (SZ)

IN THE MATTER OF:

Green Society, Costal Corridor,
Nellore District.

...Applicant(s)

Versus

The MOEF & CC,
Rep by its Director, New Delhi and Ors.

...Respondent(s)

Date of hearing: 24.04.2025.



CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mrs. Madhuri Donti Reddy for R2 to R10.
Mr. F. Ukkash for R11.
Mr. F. Ukkash represented
Mr. A.R. Lakshmi Narayanan for R14 & R15.

ORDER

1. Today, there is no representation for the applicant.
2. Despite our earlier order and caution that reports would be accepted only upon payment of costs, Respondents No. 11 to 15 have treated the matter lightly and delayed filing their reports. Accordingly, they are directed to pay a sum of Rs.20,000/- (Rupees Twenty Thousand only) each to Andhra Pradesh Pollution Control Board within a period of 30 days and submit proof of payment along with their respective reports.
3. The said amount shall be utilized for the purpose of tree plantation in the said village.
4. The Registry is directed to accept the reports only upon confirmation of the payments, as directed above.
5. Let the latest report of the Mines & Geology Department - Andhra Pradesh and Andhra Pradesh Pollution Control Board be filed before the date of next hearing.
6. Post the matter on 26.06.2025 for final hearing.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.101/2022(SZ)
24th April, 2025. AD.



Sign In

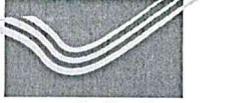
Register



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हिन्दी

भारतीय डाक
डाक सेवा-जन सेवाIndia Post
Dak Sewa-Jan SewaYou are here Home>> **Track Consignment****Track Consignment**[Quick help](#)

* Indicates a required field.

* Consignment Number

ET139454380IN

[Track More](#)

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location
Basantnagar S.O	09/06/2025 17:02:19	520007	53.10	Inland Speed Post	Venkateswarapuram S.O

Event Details For : ET139454380IN**Current Status : Out for Delivery**

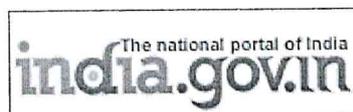
Date	Time	Office	Event
13/06/2025	11:34:17	Autonagar S.O	Out for Delivery
13/06/2025	08:55:18	Autonagar S.O	Item Received
12/06/2025	09:29:37	Autonagar S.O	Item Received
12/06/2025	04:23:31	Vijayawada NSH	Item Dispatched
12/06/2025	03:13:09	Vijayawada NSH	Item Bagged
11/06/2025	20:52:10	Vijayawada NSH	Item Received
11/06/2025	17:25:10	Venkateswarapuram S.O	Item Dispatched
11/06/2025	17:21:54	Venkateswarapuram S.O	Item Bagged
11/06/2025	14:28:06	Venkateswarapuram S.O	Item Redirected to Autonagar S.O Insufficient Address
11/06/2025	14:01:37	Venkateswarapuram S.O	Item Received
11/06/2025	13:27:00	Vijayawada RS TMO	Item Dispatched
11/06/2025	13:02:31	Vijayawada RS TMO	Item Received
11/06/2025	12:55:58	Vijayawada NSH	Item Dispatched
11/06/2025	12:45:38	Vijayawada NSH	Item Bagged
11/06/2025	11:04:09	Vijayawada NSH	Item Received
11/06/2025	01:55:39	Vijayawada RS TMO	Item Dispatched
11/06/2025	01:42:14	Vijayawada RS TMO	Item Received
10/06/2025	09:07:34	CHENNAI CENTRAL RS TMO 1	Item Dispatched

10/06/2025	08:39:46	CHENNAI CENTRAL RS TMO 1	Item Received
10/06/2025	07:13:57	Chennai NSH	Item Dispatched
10/06/2025	01:31:21	Chennai NSH	Item Bagged
09/06/2025	22:00:55	Chennai NSH	Item Received
09/06/2025	18:30:52	Besantnagar S.O	Item Dispatched
09/06/2025	18:30:21	Besantnagar S.O	Item Bagged
09/06/2025	17:02:19	Besantnagar S.O	Item Booked

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India Code

Application Security Audit Report



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VS

Welcome, vishal srinivasan

Complaint Tracking

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Complaint Details

Complaint ID	Article ID/Transaction ID	Complaint Booking PO	Complain
2702381253	ET139454380IN	Besantnagar S.O	18-06-202

Complaint ID

2702381253

Complaint Booking Date

18-06-2025

Article ID / Transaction ID

ET139454380IN

Category

Domestic Mails and Parcel Services

Service

Speed Post Letters (Insured/COD)

Type

Fake/Non-updation of delivery remarks/Scan

Booking/Transaction date

09-06-2025

Booking/ Transaction Office

Besantnagar S.O

Complaint Status

CLOSED

Complaint Description

The tracking details in the website is showing as out of delivery for the 13.06.2024 not up

Routing Details

From Office	To Office	Event description	R
Vijayawada Division	To Customer	Sent for resolution confirmation	A A r c F t
Vijayawada Region	Vijayawada Region	Closed	S c t p r i f

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vishal .s <vishalsrinivasan2003@gmail.com>

Your complaint no 2702381253 has been resolved

1 message

noreplytest@indiapost.gov.in <noreplytest@indiapost.gov.in>
To: vishalsrinivasan2003@gmail.com

Wed, Jun 18, 2025 at 4:22 PM

Dear Customer,

Reference ID 2702381253.

The update on the reference above is as follows:

As per the SPM, Autonagar SO remarks article is delivered to AP Pollution Control board on 13.06.2025.

We seek your feedback and consent on the portal for closure/ further action in the reference. We will appreciate a response from you at the earliest.

If no feedback is received in 48 hours the reference loop will be closed at our end.

We count on your trust in India Post.

**Department of Posts
Ministry of Communications
Government of India**

NATIONAL GREEN TRIBUNAL

(SOUTHERN ZONE)

OA. No. 101 of 2022

MEMO FILLED BY THE RESPONDENT

UKKASH F (En.No.4926/2023)

COUNSEL FOR 11TH RESPONDENT

+91 8072799423